

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23753942; fax-237539

Date: 4th May 2023

To

Shri Venkatesh,
Advocate for NTPC,
SKV Law Offices,
B-50, Defence Colony,
New Delhi-110024

Subject: Request for time extension in Petition No. 236/GT/2021 -reg.

Ref: Your request letter dated: 21.4.2023;

Sir

With reference to your request letter dated 21.4.2023 on the above subject, I am directed to inform that your request for extension of time for filing of amended petition along with additional information has been granted and the same is extended till **25.5.2023**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **9.6.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, by **19.6.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The matter shall be listed for hearing on **14.7.2023**.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents